

HIGH COURT OF CHHATTISGARH: BILASPUR

NOTIFICATION

No. 460 /Confdl./2013
II-1-1/2009

Bilaspur, dated 10th September, 2013

It is hereby notified that pursuant to Notification No. K.13016/03/2013-US.II dated 05th September, 2013 of Government of India, Ministry of Law and Justice, (Department of Justice), New Delhi, Hon'ble Shri Justice Pritinker Diwaker, Additional Judge of the High Court of Chhattisgarh has assumed charge of the office of Judge of the High Court of Chhattisgarh in the forenoon of September 10, 2013.

BY ORDER OF
HON'BLE THE CHIEF JUSTICE


10.09.2013
(ASHOK PANDA)
REGISTRAR GENERAL